Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	6	1,47,07,15,076.40/-	6	1,47,07,14,781.40/-	0	295/-	0	Annexure 1	-
2	Unsecured financial creditors belonging to any class of creditors	2	1,30,60,92,211/-	2	1,30,60,92,211/-	0	0	0	Annexure 2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	Annexure 3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	Annexure 4	-
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5	-
6	Operational creditors (Employees)	8	58,75,991/-	8	58,75,991/-	0	0	0	Annexure 6	-
7	Operational creditors (Government Dues)	1	47,07,573/-	1	47,07,573/-	0	0	0	Annexure 7	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	2,71,35,718/-	6	2,71,35,718/-	0	0	0	Annexure 8	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9	Attached
Total		**23**	**2,81,45,26,569.40/-**	**23**	**2,81,45,26,274.40/-**	**0**	**295/-**	**0**		

Annexure-9

Name of the corporate debtor: SMO Ferro Alloys Limited; Date of commencement of CIRP: 13/08/2026; List of creditors as on: 25/09/2026

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of Claim Received		Details of Claim Admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-